

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.135

C.P.(CAA)/53(AHM)2022 in  
C.A.(CAA)/37(AHM)2022

**Proceedings under Section 230-232**  
**of the Companies Act, 2013**

**IN THE MATTER OF:**

Daman Hospitality Pvt Ltd

.....Applicant

**Order delivered on ..17/10/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv. along with Mr. Ravi Pahwa,  
Ld. Adv.

For the Respondent :

**ORDER**

The matter stands adjourned to 07.11.2022.

-SD-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**